



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21.08.2025

NOTICE

Please take notice that the matters listed as **item no. 04** in the **Supplementary Cause List & from item no. 04 to 23** in the **Daily Cause List of Court – IV at 10:30 AM on 21.08.2025** will now be taken up by the re-constituted Bench comprising of **Hon’ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon’ble Mr. Naresh Salecha, Member (Technical).**

Further, please take notice that matters listed **“For Judgment” as item no. 02 & 03** in the **Supplementary Cause List of Court – IV** will now be taken up **after rising the Bench assembled at 10:25 AM.**

By order of Hon’ble Chairperson

-Sd/-

Registrar